

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) and (b). A statement showing the names of circles and divisions under each of them is laid on the Table. [See Appendix II, Annexure No. 88.]

(c) and (d). The names of Sub-Divisions with their Headquarters and the Sections under them will be collected from Circle Offices spread all over the country and will be laid on the Table of the House as early as possible.

Hydro-electric Generating Units

1060. Shri Jadhav: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that Hydro-electric Generating Units for district and local supply are being manufactured in the country;

(c) if so, where they are being manufactured;

(c) how many such units have been actually working; and

(d) whether Government have assessed the demand and supply of such units?

The Minister of Industry (Shri Manubhai Shah): (a) No, Sir. A proposal has, however, been received from a private firm for a licence for taking up the manufacture of small size hydro-electric generating units and it is under consideration.

(b) and (c). Do not arise.

(d) No, Sir. The possibility of development of electric power through such units is being explored but in nature of things, it is limited.

Powerlooms in Bombay State

1061. Shri Jadhav: Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 838 on the 3rd March, 1959 and state:

(a) whether the census of the powerlooms in the State of Bombay

which are running without proper permits has since been undertaken; and

(b) if so, what is the number of such powerlooms giving the break-up of their location?

The Minister of Commerce (Shri Kanungo): (a) and (b). The census has not been fully completed.

Ceiling Fans in Government Quarters at Delhi

1062. Shri Ram Garib: Will the Minister of Works, Housing and Supply be pleased to refer to the reply given to Unstarred Question No. 3230 on the 18th April, 1959 and state:

(a) whether the question of providing two roomed Government quarters at Delhi with the second ceiling fan has been re-examined;

(b) if so, the decision arrived at;

(c) whether Government also propose to instal a ceiling fan in the Government quarters meant for Class IV officers; and

(d) if so, how long it will take to complete the whole work?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) and (b). The proposal is still under examination, in consultation with the Central Public Works Department who are working out its financial implications.

(c) and (d). No. The proposal has been deferred mainly on account of the prevailing financial stringency.

Government Colonies in Delhi

1063. Shri Ram Garib: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether Government have decided to provide pipes for exhausting dirty water and rain water from the upper storey flats in the newly

built Government Colonies for Government employees in Delhi as has been done in Vinay Nagar to avoid inconvenience caused to the residents;

(b) whether Government have received any representations from the residents;

(c) if so, what is the action taken thereon;

(d) whether the ventilators provided above the doors of the quarters are proposed to be fitted with iron rods to avoid thefts etc.; and

(e) if so, how long it will take to provide these two amenities in the Government quarters?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) Yes.

(b) and (c). Yes. The residents of 'E' type ground floor flats in Lakshmi Bai Nagar and Sarojini Nagar have asked for the provision of rain-water pipes. The request is now under consideration. The residents of the work-charged staff quarters have complained that the balconies do not have proper slopes towards the spouts. Steps to improve the slopes, wherever necessary, are being taken.

(d) Yes. Iron rods will be provided in ventilators of bungalows and ground-floor flats of different types, except quarters of Class IV and work-charged staff, since ventilators in the flats of Class IV and work-charged staff are small openings, fitted with wire gauze, and therefore, there is no danger of thefts.

(e) The work of providing iron rods in ventilators in ground-floor flats of various types, and of improvement in slopes of balconies of work-charged staff quarters in Netaji Nagar, is expected to be completed by December, 1960.

Gauhati Industrial Estate

1064. Shri Basumatari: Will the Minister of Commerce and Industry be pleased to state:

(a) the progress made in the Indus-

trial Estate at Gauhati (Assam) since its establishment; and

(b) what major industries have been started there and since when?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). The scheme of Industrial Estate at Gauhati (Assam) costing Rs. 25.5 lakhs was approved on 26th June, 1956. This Industrial Estate has been completed and has started functioning. All the 52 sheds proposed to be constructed in the Estate have been completed and allotted. Power supply is available in the Estate. Five factories are reported to have started production. No major industries are expected to start in the Industrial Estate as the estates are meant for development of Small-Scale Industries.

Small-Scale Handloom Industries in Orissa

1065. Shri P. G. Deb: Will the Minister of Commerce and Industry be pleased to state:

(a) the number of small-scale handloom industries started in Orissa on co-operative basis during the year 1958, district-wise; and

(b) the total amount sanctioned by way of loans and grants for the development of such industries?

The Minister of Commerce (Shri Kanungo): (a) The information is being collected and will be laid on the Table of the House.

(b) The following amounts were sanctioned to the Orissa State Government in 1958-59 for expenditure on the handloom industry:

Loan	Rs. 2,47,000
Grant	Rs. 9,04,000
Grant	Rs. 3,00,000

(for meeting arrear rebate claims).